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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2906/2017

**RAJINDER MANI** 

..... Petitioner

Through: Dr. Surender Singh, Advocate.

versus

UNION OF INDIA & ORS ..... Respondents Through: Mr.Sanjit K. Mohanty, Advocate with Mr. Samprati Basant, Advocate.

## CORAM: HON'BLE MS. JUSTICE HIMA KOHLI HON'BLE MS. JUSTICE PRATIBHA RANI <u>O R D E R</u> 14.03.2018

1. This Bench is not assembling in the post lunch session since one of us (Pratibha Rani, J.) has to attend a hearing in a COFEPOSA matter.

2. List on 16.04.2018.

## HIMA KOHLI, J

PRATIBHA RANI, J

MARCH 14, 2018 na